

## LOK SABHA

*Thursday, June 23, 1977/Asadha  
2, 1899 (Saka)*

*The Lok Sabha met at Eleven of the  
Clock*

[MR. SPEAKER in the Chair]

### ORAL ANSWERS TO QUESTIONS

**श्रम मंत्रालय में कर्मचारियों की  
बहाली**

\* 166. श्री सत्यदेव सिंह : क्या संसदीय कार्य तथा श्रम मंत्री यह बताने की कृपा करेंगे कि :

(क) आपातकाल के दौरान उनके मंत्रालय के कितने कर्मचारी मुअ्तिल तथा कितने अनिवार्य रूप में सेवा निवृत्त किये गए;

(ख) मुअ्तिल किये गये ऐसे कर्मचारियों में से कितने कर्मचारी सरकार ने बहाल कर दिए हैं; और

(ग) कितने कर्मचारी बहाल नहीं किये गये हैं और इसके क्या कारण हैं ?

THE MINISTER OF PARLIAMEN-  
TARY AFFAIRS AND LABOUR  
(SHRI RAVINDRA VARMA): (a) to  
(c). No employee of the Ministry  
(Main Secretariat) was suspended or  
compulsorily retired during the emer-  
gency; complete information in res-  
pect of attached and subordinate offi-  
ces is being collected.

SHRI SATYA DEO SINGH: I have  
no supplementary.

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SHRI L. K. DOLEY: The word  
emergency has been used in this  
question, and hon. Members particu-  
larly are very much concerned about  
the emergency. Should I put a ques-  
tion on this? Is it emergency which  
has brought the emergence of the  
Janata party?

SHRI RAVINDRA VARMA: The  
question does not arise from the main  
question but if the hon. Member is  
interested to know the answer he has  
to ask his own conscience and not this  
House.

### Visakhapatnam Steel Plant

\*167. SHRI M. KALYANASUNDA-  
RAM: Will the Minister of STEEL  
AND MINES be pleased to state:

(a) whether Government are likely  
to drop the proposal of a steel plant  
at Visakhapatnam;

(b) if so, the reasons therefor; and

(c) if not, steps being taken to start  
the work at this proposed plant?

THE MINISTER OF STEEL AND  
MINES (SHRI BIJU PATNAIK): (a)  
No, Sir.

(b) Does not arise.

(c) M/s. M. N. Dastur & Co. (P)  
Ltd. Consultants, have been commis-  
sioned by Steel Authority of India  
Limited in April, 1975 to prepare the  
Detailed Project Report which is  
Scheduled to be submitted to Steel  
Authority of India Limited by Sep-  
tember of this year. Preparatory  
steps for provision of infra-structural  
facilities have been taken besides  
land acquisition.

**SHRI M. KALYANASUNDARAM:** I am glad the Minister said 'no' to the first question. It means Government is determined to proceed with the project. There has been lot of delay in the submission of the project report. It is now more than 2 years. Government should take expeditious action as soon as that is received and assure the people of Andhra State that the project will be pushed through.

**SHRI BIJU PATNAIK:** The project report is expected to be in the hands of the SAIL by September of this year. That will be considered by them and then by the Ministry and in the Government; it will be considered by Finance and Planning Commission and necessary funds allocated. All that will come before the House. The hon. Member will be as wise as myself to know how quickly it can be done. On my part I would like to tell him that it will be done as early as possible.

**SHRI M. KALYANASUNDARAM:** From the answer given by the Minister it is clear that he is not interested in it, as much as he should be. I think the Minister should personally attend to this and not create any political complications. In that state there is Congress Ministry and if there is any delay that will lead to lot of difficulties.

**SHRI BIJU PATNAIK:** I can assure my neighbour that I have no intention of importing politics into a thing which has already gone out of politics.

**SHRI K. SURYANARAYANA:** We have heard the statement given by the hon. Minister. Even though they are given all the facilities including water supply and facilities of land acquisition; the position is this. It is observed that Dastur and Co. have been interested in this survey. I want to know from the Minister whether when the foundation was laid in 1971 this had not been examined in all its implications.

There has been a problem of availability of land and water. And a feasibility of the project in that particular place is also in doubt. In view of this, is the Steel Minister also contemplating to have one more project in the neighbouring Paradeep port area with the assistance of the Japanese Government? If so, I want a detailed clarification and detailed answer to satisfy the Andhra people as well as the Government and the entire country as well.

**SHRI BIJU PATNAIK:** When the hon. Member was on this side of the House, the then Steel Minister gave a projection of an increased production of 75 million tonnes of steel on the basis of a white paper which was laid on the table of the august House.

I cannot say that I am that ambitious but, as a plodder, I hope, that I shall be able to add three more coast-based plants, that is, at Vizag, Mangalore and Paradeep along with a plant at Vijaynagar in Karnataka together with the normal expansion of Bhilai, Bokaro and Rourkela. If I am able to do that, as a modest expansion of about ten million tonnes instead of seventyfive million tonnes, the country will do well.

**श्री तेज प्रताप सिंह :** मैं मंत्री महोदय से जानना चाहता हूँ कि इस पर इतना अधिक धन क्यों लगाया जा रहा है जब कि जो कारखाने अभी तक हैं, उनका खुद ही सारा स्टील पड़ा हुआ है, बिकता नहीं है, तो यह रुपया क्यों लाकड़-प्रप किया जा रहा है ?

**SHRI BIJU PATNAIK:** There is a question on this.

**SHRI M. RAM GOPAL REDDY:** Mr. Speaker, Sir, this project was contemplated when you were the Chief Minister. It has taken a long time.

**MR. SPEAKER:** As Steel Minister I stated that.

**SHRI M. RAM GOPAL REDDY:** Proposals were framed. As the hon. Minister is a pioneer of the projects of the entire country and not for Andhra Pradesh alone and as experts have stated that this is the best site with all materials availability there and since he is vascillating and daily making some statements with no firm views, I want to know whether he is going to complete this project in Vizag or not.

**SHRI BIJU PATNAIK:** I had already said that I have not let down my neighbour.

**SHRI B. RACHAIAH:** Arising out of the answer to the question, I would like to know from the hon. Minister as to what are the allocations made to some of the projects which he was kind enough to mention, particularly, with regard to Vijaynagar Steel Plant.

**SHRI BIJU PATNAIK:** Arising out of the question, I mentioned that a D.P.R. for the Vijaynagar Steel Plant had already been received and the entire project of Vijaynagar is receiving the active consideration of the Government.

**SHRI K. LAKKAPPA:** Mr. Speaker, Sir, my intention to put a question is this. The Orissa people, after Shri Patnaik's becoming a Minister are demanding a steel plant—a second one—in Orissa and there was an agitation and they are prevailing on you and also compelling you to instal another steel plant. In view of that is there any likelihood of taking away this steel plant from Andhra Pradesh and creating a rift there? It will also create a rift in Karnataka. Therefore, I want a categorical assurance from him about all these projects.

**SHRI BIJU PATNAIK:** I shall have to become a devotee of Hanuman to lift away these projects! Neither I am a devotee of Hanuman nor is it my proposal to lift a steel plant which

does not exist. Each steel plant costs more than a thousand crores of rupees. The other day Mr. Subramaniam said that they had left a robust economy. We are searching for the robustness. As soon as we find that robustness surely this plant, along with others, will be taken up.

### Dual Citizenship in Britain

\*168. **SHRI D. B. CHANDRA GOWDA:** Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the British Government has proposed the creation of two categories of British citizenship to define those who have the right of entry into Britain and those who do not;

(b) if so, the reasons therefor; and

(c) whether it will have any effect on the entry of Indians in view of this dual citizenship?

creating a rift there? It will also **AFFAIRS (SHRI ATAL BIHARI VAJPAYEE):** (a) On 27th April, 1977, the UK Government published a Green Paper on British nationality to elicit public reactions. The main suggestion canvassed in the document is that the present citizenship of the United Kingdom and Colonies be replaced by two separate citizenships—a British citizenship for those who have close ties with the United Kingdom, and a British Overseas Citizenship for the remainder. Only the first category would have an unqualified right of free entry to the United Kingdom.

(b) In the words of the British Home Secretary their "present Law on Nationality has for long been out-moded and difficult to follow." According to the Green Paper the most serious drawback is that it does not provide a ready definition of who has the right of entry to the United Kingdom.

(c) The Home Secretary stated in the House of Commons on the 27th